

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 2212 of 2019 & IA No. 1343 OF 2019

Dated: 1st October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Farida Shoes (P) Ltd. Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Darpan K.M.
S. Parthasarthy

Counsel for the Respondent(s) : S. Vallinayagam

ORDER

Affidavit of service to be filed by next date of hearing.

List the matter on **15.10.2019**.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK